

(iv) routine inspection of all tele-phones and lines.

(v) daily checking of important tele-phones.

(vi) special power feeders are being provided for most of the telephone ex-changes in the central area to combat the problem of load sheddings.

बरियारपुर टेलीफोन केन्द्र का ठीक तरह से कार्य न करना

507. श्री जादम्बी प्रसाद यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मुंगेर जिले के बरियारपुर टेलीफोन केन्द्र के उपभोक्ता इस केन्द्र की सेवाओं से तंग आ चुके हैं और आर्ध्र से अधिक उपभोक्ताओं ने टेलीफोन रखना छोड़ दिया है और बाकी उपभोक्ताओं ने भी टेलीफोन न रखने के अपने इरादे की सूचना विभाग को दी है लेकिन विभाग छोड़े गए इन टेलीफोनों को इसलिए नहीं हटा रहा कि इससे यह केन्द्र ही बन्द हो जाएगा ;

(ख) क्या सरकार ने इसको शक्तिशाली और उपयोगी बनाने के लिए इसकी सुल्तानगंज, मुंगेर और जमालपुर से जोड़ने का आश्वासन दिया था ; यदि हां, तो इसमें विलम्ब के क्या कारण हैं ; और

(ग) क्या सरकार इसको मुंगेर-जमालपुर के साथ स्थानीय काल के रूप में बनाकर यहाँ के उपभोक्ताओं को टेलीफोन रखने में प्रोत्साहन देगी ?

संचार मंत्रालय में उपमंत्री (श्री विजय एन० पाटिल) : (क) जी नहीं ।

(ख) कोई आश्वासन नहीं दिया गया था । तथापि बरियारपुर एस ए एक्स मुंगेर तथा सुल्तानपुर एक्सचेंजों से पहले से ही जुड़ा हुआ है ।

(ग) एक्सचेंजों को जोड़ने में अपनाने गये नियम इस बात की इजाजत नहीं देते कि बरियारपुर के उपभोक्ताओं द्वारा अन्य तीन एक्सचेंजों के लिये की गई कालों को स्थानीय कालों के रूप में माना जाए ।

Setting up of Telephone Industry at Bhubaneswar

508. SHRI B. C. PATTANAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a telephone industry at Bhubaneswar;

(b) if so, by when such proposal is likely to be implemented; and

(c) what is the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir,

(b) and (c) Do not arise.

Electronic Telephone Exchanges

509. DR. BHAI MAHAVIR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Telecommunications Research Centre and Electronics Radar Development Establishment, Ministry of Defence, Bangalore had claimed successful development of electronic telephone exchanges, and if so, what are the details of their success;

(b) if not, what is the stage of progress at present, on this project at these institutions;

(c) whether Government have imported or propose to import electronic telephone exchanges, and if so, the particulars of such imports; and

(d) what are the reasons for imports even after years of work at the above institutions?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) Yes, Sir, as far as the Telecommunication Research Centre is concerned. Electronics Radar Development Establishment, Ministry of Defence, Bangalore, has not developed any Electronic Telephone Exchange for use in the P. & T. public telephone network. An indigenous electronic telephone exchange developed by Telecommunication Research Centre underwent successful commercial trials with over 300 subscribers at Rajouri Gardens, New Delhi from 1.1.81 to 5.4.81.

(c) 41 telephone exchanges—18 from Japan and 23 from France are being imported. There is also a proposal to import 25 Nos. of medium and 18 Nos. of small sized containerised electronic telephone exchanges. Six small electronic telephone exchanges have been obtained as gifts from the Royal Government of Norway under their Commodity Assistance Programme.

(d) Although the indigenous R&D has demonstrated competence to undertake successfully the design of electronic telephone exchanges, there is no production infrastructure in the country to manufacture such designs on a large scale. It has, therefore, become necessary to import these exchanges.

Restriction on more than one domestic telephone connection at one Address

510. SHRI NAND KISHORE BHATT:
SHRI T. CHANDRASEKARA
REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any bar against having more than one or two domestic telephone connections at one address;

(b) if not, whether Government propose to impose any such restriction in view of the acute scarcity; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) No, Sir.

(c) It is difficult to enforce such restrictions, as telephones can be taken in the name of Companies and other relatives staying in the same premises. Moreover the number of such cases is small when compared to the number of applicants on the waiting list for new telephone connections.

विभागीय चयन समिति की बैठकें

511. श्री प्यारेलाल खंडेलवाल :
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश और उड़ीसा में डाक-तार और दूरसंचार परिमंडलों में विभागीय चयन समितियों की बैठकें निर्धारित समयावधि में होती रहती है ;

(ख) यदि हां, तो जनवरी, 1980 से आज तक विभागीय चयन समितियों की कुल कितनी बैठकें हुई ; और

(ग) इन बैठकों में क्या-क्या निर्णय किए गए ?

संचार मंत्रालय में उपमंत्री (श्री विजय एन पाटिल) : (क) से (ग) जानकारी प्राप्त की जा रही है तथा सभा पटल पर रख दी जाएगी ।